

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.957/252(1)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.07.2018

NAME OF THE PARTIES: Fornworth Investment Advisors Pvt Ltd

Vs

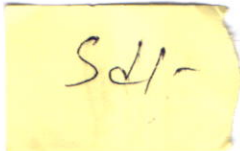
ROC, Mumbai

Section 252(1) of the Companies Act, 2013.

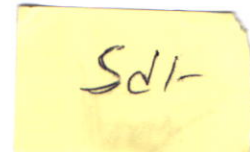
ORDER

32. **CP 957/252(1)/2018**

The Company Petition allowed with costs of ₹1,50,000/-



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)